

National Company Law Tribunal


Allahabad Bench

C P No. 10/2010

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	O.P. Mishra	Advocate.	for IFCI Ltd.	
2.	M.K. Dhuriya proxy of Mr. S.F. Ahmed	Adv.	for Pet.	


CP NO. 10/2010

Sh. M.K. Dhuriya proxy for Advocate Sh. Syed Fahim Ahmed for petitioner and Sh. O.P. Mishra, advocate for IFCI Ltd. are present.


Petitioner filed affidavit stating that SLP is pending before the Hon'ble Supreme Court of India and it has got connection with the sanction of the scheme.

List the matter on 15<sup>th</sup> February, 2019.

Dated: 30.01.2019



SAROJ RAJWARE,  
MEMBER (T)



BIKKI RAVEENDRA BABU  
MEMBER (J)

Typed by:  
Vidit Kumar Pandey  
(P.S.)